National Company Law Tribunal Allahabad Bench Allahabad

CP No. 107(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016.

NAME OF THE COMPANY: Smt. Poonam Gupta

Vs

M/s Shaswat Printers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. N	lo. Name	Designation	Representation	Signature
1.	Aslash len Sin.	Advocase	Ped'donce	APS_
	Dr. Pawon Jai		Respondad	2
3	Nielli Singh	Advocate	Responder	+ alkyle
4-	CS Amil Ku	mas PLS	4	Amy Ko

Order dated 27.09.2016

CP No. 107(ND)/2012 Smt. Poonam Gupta Vs. M/s Shahswat Printer Pvt ltd

At the request of both the Learned Counsels, matters are ordered to be listed on 19.10.2016 for completion of filing of copies of synopsis and paper books.

List the matter on 19.10.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)